

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1775
ANSWERED ON:12.03.2007
DIVERSION OF FOODGRAINS
Jha Shri Raghunath

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

to the reply given to Unstarred Question No. 211 dated February 20, 2006 regarding diversion of foodgrains meant for Above Poverty Line families and state:

(a) the steps taken to ascertain the extent of diversion of foodgrains meant for Below Poverty Line/Targeted Public Distribution System during the last one year; and

(b) the details of Fair Price Shops of Delhi against whom action has been taken for diversion/black-marketing of subsidized foodgrains in the previous year?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a): Two studies were awarded to National Council for Applied Economic Research (NCAER) covering 12 States, i.e., Assam, Mizoram, Bihar, U.P., Chhattisgarh, Rajasthan, Kerala, Maharashtra, Uttaranchal, Jharkhand, M.P. and Delhi and another study to Indian Institute of Public Administration (IIPA) covering six States, i.e., Orissa, West Bengal, Nagaland, Tripura, Arunachal Pradesh and Manipur. Another eight States, i.e., Jammu and Kashmir, Himachal Pradesh, Haryana, Chandigarh, Punjab, A.P., Tamil Nadu and Karnataka are also being given to IIPA for conducting the study. The present performance of TPDS can be understood only after the receipt of these Reports. The first Report is expected within a couple of months and the rest of the Reports may be available at the end of the year.

(b): The action taken by the Delhi Government in this regard in the year 2006 is as under:-

Departmental Action 302
Suspension cum Departmental Action 24
FIR 2